

NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/11/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/41/ (IB)/2017

NAME OF THE PETITIONER(S)

: ENTRUST COMMUNICATIONS PVT LTD

NAME OF THE RESPONDENT(S)

: UNIVERSAL TELECOMMUNICATIONS (I) PVT LTD

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

STANCEY JOHN
GURMEET KOUR
FOR REP Partners

Petiline Respondent

ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor submitted that there is a chance of settlement between the parties and therefore prayed for time. At request, time is enlarged with the condition that if the settlement will not be possible, the matter will be taken up for final arguments. Put up on 21.11.2017 at 10.30 A.M.

MEMBER (TECHNICAL) ghk

MEMBER (JUDICIAL)